



Government of Jammu and Kashmir,
Housing & Urban Development Department,
Civil Secretariat, Jammu/Srinagar
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NOTIFICATION

Srinagar, the 7th August, 2024

S.O. 303 - In exercise of the powers conferred by section 4 of the Jammu and Kashmir Development Act, 1970 (Act No.XIX of 1970) and in supersession of Notification S.O. 249 dated 23.05.2022, the Government of Jammu & Kashmir hereby re-constitute the Jammu and Kashmir Lake Conservation and Management Authority (J&KLCMA) constituted vide notification SRO-109 dated 27.03.1997, with the composition of the following members: namely:

1.	Administrative Secretary, Housing & Urban Development Department	Chairperson
2.	Divisional Commissioner, Kashmir.	Member
3.	Vice Chairman, Jammu and Kashmir Lake Conservation & Management Authority.	Member Secretary
4.	Commissioner, Srinagar Municipal Corporation.	Member
5.	Deputy Commissioner, Srinagar.	Member
6.	Representative of the Department of Forest, Ecology and Environment not below the rank of Additional/Special Secretary.	Member
7.	Representative of the Finance Department not below the rank of Additional/Special Secretary	Member
8.	Representative of the Tourism Department not below the rank of Additional/Special Secretary.	Member
9.	Representative of the Revenue Department not below the rank of Additional/Special Secretary.	Member
10.	Representative of the Planning Development & Monitoring Department not below the rank of Additional/Special Secretary	Member
11.	Chief Engineer, UEED, J&K.	Member
12.	Chief Town Planner, Kashmir.	Member

The Members shall hold the office for a period of two years. This notification shall be deemed to have come into force w.e.f 24.05.2024.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Mandeep Kaur) IAS
Commissioner/Secretary to the Government

No: HUD-LWDA/33/2023 (7362762)

Dated: 07-08-2024

Copy to the:

1. Financial Commissioner, Department of Forest, Ecology and Environment.
2. Principal Secretary to the Government, Finance Department.
3. Commissioner / Secretary to the Government, General Administration Department.
4. Principal Secretary to the Lieutenant Governor.

5. Joint Secretary (Jammu & Kashmir and Ladakh) Ministry of Home Affairs, Government of India.
6. Commissioner/Secretary to the Government, Tourism Department
7. Divisional Commissioner, Kashmir.
8. Secretary to the Government, Revenue Department.
9. Secretary to the Government, Planning Development & Monitoring Department.
10. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs.
11. Vice Chairman, Lake Conservation and Management Authority, J&K, Srinagar.
12. Commissioner, Srinagar Municipal Corporation.
13. Deputy Commissioner, Srinagar.
14. Director, Archives, Archaeology and Museums, J&K.
15. Chief Town Planner, Town Planning Organization, Kashmir.
16. Chief Engineer, UEED, J&K, Srinagar.
17. General Manager, Ranbir Government Press, Jammu for publication in the extraordinary/ next issue of the Government Gazette.
18. Private Secretary to the Chief Secretary.
19. Private Secretary to Commissioner/Secretary to the Government, Housing & Urban Development Department.
20. Incharge website.
21. Notification file / Stock file.


07/08/2024

(S. Tarandeep Singh)

Under Secretary to the Government
Housing & Urban Development Department

